BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (I.B) No.443/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th November 2017, 10.30 A.M.

Name	of the Company	Rudra Mercantile Pvt.Pv	tVs-Hari Machine Limited.	
Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Anter Lington And Rin Bon Down Laberly Some And

Havi Marling 49

KHIII

liques Agrawal, Adv

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ORDER

Ld. Counsel for the petitioners and the respondents have submitted that process of settlement is going on and in view of the submissions of both the parties the case is adjourned to 04/12/2017.

List on 04/12/2017 for admission.

SI

(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)

Sd